

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 217 of 2020

IN THE MATTER OF:

Richard B.T.H. Chou

...Appellant

Versus

Registrar of Companies, West Bengal

...Respondent

Present: -

**For Appellant: Ms. Soma Samantrai and Mr. Arun K. Upadhayay,
Advocates.**

For Respondent: Mr. Sanjeev Kumar Mohanty, (RoC WB).

O R D E R
(Virtual Mode)

19.01.2021 Learned counsel for the Appellant and Respondent appeared. Mr. Sanjeev Kumar Mohanty submits that he has not received copy of I.A. No. 2976 of 2020 which is sent to the RoC, West Bengal. He prays three weeks' time to collect the Office of the RoC and file Reply to the I.A. No. 2976 of 2020. Prayer allowed.

List the Appeal 'For Admission (After Notice)' on **11th February, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)